

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 238 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.10.2017**

NAME OF THE COMPANY: Devarata Dasa @ Dwight Gray Gibbs & Ors.
Vs. Gopal Fabrics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242, 213

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): Ms. Geetesh Meena, Advocate

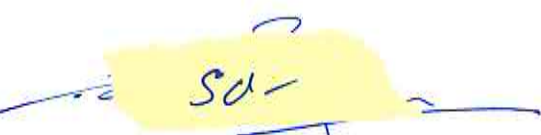
For the Respondent(s): Mr. Rahul Singh Chauhan &
Mr. Swami Dharmendra, Advocates for R-5


ORDER

Court notice is accepted by Mr. Rahul Singh Chauhan, Advocate, who has appeared on behalf of the Respondent and prays for some time to file the reply.

Let reply be filed within two weeks from today.

To come up for final arguments on 28th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)